

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 805
(To be answered on the 20th July 2017)

NO-FLY LIST FOR AIR PASSENGERS

805. DR. BHARATIBEN D. SHYAL
SHRI DHARAM VIRA
SHRI RAVINDER KUSHAWAHA
SHRI SUBHASH PATEL
SHRI VENKATESH BABU T.G.

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has proposed to bring a national no-fly list in view of the recent unruly incidents with the airlines;
(b) if so, the details thereof;
(c) whether the Government seeks to consult airlines while drafting the rules and regulations and if so, the details thereof;
(d) whether the Government is aware of unruly incidents of passengers reported from various airports in the country; and
(e) if so, the details thereof and the number of such incidents reported during the last three years, year-wise?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

-
- (a) & (b) Yes, Madam. Draft amendment to the Civil Aviation Requirements(CAR) Section - 3, Series M, Part IV titled handling of unruly/ disruptive passenger has a provision for airlines to develop "No Fly List".
(c) The revised CAR was placed on DGCA's website for inviting suggestions and objections from all stakeholders.
(d) & (e) Yes, Madam. A total of 294 and 161 incidents took place in 2016 and 2017 respectively. DGCA has maintained data from 2016 onward only.
